

Mr. Speaker: Yes; we shall take it up to morrow.

Shri A. M. Thomas: Sir, I am going away today.

Mr. Speaker: Then, will 5 o'clock today be convenient?

Shri A. M. Thomas: Yes.

Shri S. M. Banerjee (Kanpur): Sir, we may also be allowed to put questions.

Mr. Speaker: We will do that.

12.01 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS BY LEADER OF THE DELEGATION, BY FIVE REPRESENTATIVES, AND BY EXECUTIVE SECRETARY, GATT, AT THE MINISTERIAL SESSION OF THE UNITED NATIONS CONFERENCE ON TRADE AND DEVELOPMENT AT GENEVA.

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following:—

- (i) Statement by the Leader of the Indian Delegation at the Ministerial Session of the United Nations Conference on Trade and Development held at Geneva on the 25th March, 1964. [Placed in Library. See No. LT-2703/64].
- (ii) Statements by five representatives of the Indian Delegation at the sittings of the various Committees of the above Conference. [Placed in Library. See No. LT-2704/64].
- (iii) Statement by the Executive Secretary, GATT, at the Plenary Meeting of the above Conference on the 8th April, 1964. [Placed in Library. See No. LT-2705/64].

ANNUAL REPORT OF INDIAN CENTRAL COCONUT COMMITTEE FOR 1962-63

साद्य तथा कृषि मन्त्रालय राज्यमंत्री
(डा० राम सुभग सिंह) : मैं वष १९६२-६३ के लिए भारतीय केंद्रीय नारियल समिति की वार्षिक रिपोर्ट की एक प्रति टेबल पर रखता हूँ। [Placed in Library. See No. LT-2706/64].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. 571 dated the 2nd April, 1964 rescinding the Delhi Wheat Products (Export Control) Order, 1964 published in Notification No. G.S.R. 478 dated the 19th March, 1964.
- (ii) The Andhra Pradesh Paddy (Movement Control) Amendment Order, 1964 published in Notification No. G.S.R. 572 dated the 4th April, 1964. [Placed in Library. See No. LT-2707/64].

ESTIMATES COMMITTEE

MINUTES RE: FORTY-SIXTH AND FORTY-SEVENTH REPORTS

Shri A. C. Guha (Barasat): I beg to lay on the Table a copy each of the Minutes of the sittings of sub-Committee of the Estimates Committee on Public Undertakings and Minutes of the sitting of the Estimates Committee relating to the following Reports:—

- (i) Forty-sixth Report on the Ministry of International Trade—Tea Board, Calcutta.